SL.No.23

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II

PHYSICAL HEARING

CORAM: JUSTICE TELAPROLU RAJANI – HON'BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, HYDERABAD BENCH, HELD ON 21.03.2023 AT 02:30 PM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	**IA (IBC)/158/2021 in CP(IB) No.294/7/HDB/2017**
NAME OF THE COMPANY	**IVRCL Limited**
NAME OF THE PETITIONER(S)	**State Bank of India**
NAME OF THE RESPONDENT(S)	**IVRCL Limited**
UNDER SECTION	**7 of IBC**

ORDER

IA(IBC)/158/2021

Written submissions filed. For orders, post on 10.04.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)

Apoorva